

In the interest of work and administration, the following Duty Roster shall be observed by the Judicial Magistrate of Narnaul Sessions Division for the Month of September, 2021

Office of the
D&SJ Narnaul
Receipt No. 8884
27.08.2021

Duty Roster

<u>Narnaul</u>		
1.	Ms. Neha Goyal, Judicial Magistrate 1st Class, Narnaul	01.09.2021 to 08.09.2021
2.	Sh. Abhishek Verma Judicial Magistrate 1st Class Narnaul	09.09.2021 to 18.09.2021
3.	Sh. Amandeep, Judicial Magistrate 1st Class Narnaul	19.09.2021 to 27.09.2021
4.	Ms. Arya Sharma, Addl. Chief Judicial Magistrate Narnaul	28.09.2021 to 30.09.2021

<u>Mahendergarh</u>		
1.	Sh. Munish Nagar, Sub Divisional Judicial Magistrate, Mahendergarh	01.09.2021 to 10.09.2021
2.	Sh. Sohan Lal Malik, Judicial Magistrate 1st Class, Mohindergarh	11.09.2021 to 20.09.2021
3.	Sh. Mohd. Imtiyaz Khan, Judicial Magistrate, 1st Class, Mohindergarh	21.09.2021 to 30.09.2021

<u>Kanina</u>		
1.	Ms. Mainka Singh Sub Divisional Judicial Magistrate Kanina	01.09.2021 to 15.09.2021
2.	Sh. Viren Kadyan Judicial Magistrate 1st Class, Kanina	16.09.2021 to 30.09.2021

Seen! Be put up before Ld. D&SJ, NNL

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District & Sessions Judge
Narnaul 27.08.2021

Order:-

If an officer proceeds on leave on working day, the next officer on duty as per this roster shall perform duty work during Court hours, but the duty work on a holiday and after Court hours shall be performed only after the officer concerned (performing duty either at Narnaul, Mohindergarh or at Kanina) makes suitable arrangement at his/her own level with other officer and an intimation in writing shall also be sent to this office. It is also submitted that learned Chief Judicial Magistrate is on Maternity leave.

If no Duty Magistrate is available at Sub Division, Mohindergarh for duty work due to any reason in that situation the duty work of Mohindergarh Sub Division shall be performed by Magistrate on duty at Kanina.

If no Duty Magistrate is available at Sub Division, Kanina for duty work due to any reason, in that situation the duty work of Kanina Sub Division shall be performed by Magistrate on duty at Mahendergarh.


If no Duty Magistrate is available at Sub Division, Mohindergarh or/and Sub Division Kanina the duty work shall be performed by the duty Magistrate at Narnaul.

For the purpose of this roster, the duty hours on each day shall commence from 10.00 A.M.

Further if any judicial Magistrate/Duty Magistrate proceeds on station leave due to attending some official meeting/training/refresher course etc. or summoned by any Higher Court or Hon'ble High Court, then the next officer on duty as per this roster shall perform duty work during the absence of such officer who is on leave due to above said reasons.

If due to any reason the duty roster for next month is not prepared then the preferences shown in this duty roster shall be applicable for next month's duty till the fresh Roster is prepared.


Dated: 27.08.2021


Addl. Chief Judicial Magistrate,
Narnaul.

No. 877 / Dated 27.08.2021

Copy forwarded to :-

- ✓ 1. Learned District & Sessions Judge, Narnaul.
2. The District Magistrate, Narnaul.
3. The Superintendent of Police Narnaul
4. All the Judicial Magistrates at Narnaul, Mohindergarh and Kanina.
5. The District Attorney, Narnaul.
6. The President, District Bar Associations at Narnaul, Mohindergarh and Kanina.


Addl. Chief Judicial Magistrate,
Narnaul.